



\$~56

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CM(M) 446/2023 & CM APPL. 13365/2023 (Stay), CM APPL.

13366/2023 (Exemption)

AFSAR MALIK & ORS. Petitioners

Through: Mr. M. M. Israily, Mr. S. I. Israily

and Mr. Hala Qummar, Advs.

versus

KAMLESH GUPTA & ANR. Respondents

Through: Mr. Sachin Gupta, Mr. Rohit Pradhan

and Mr. Manan Mondal, Advs. for R-

1

CORAM:

HON'BLE MR. JUSTICE TUSHAR RAO GEDELA

ORDER 20.03.2023

%

[The proceeding has been conducted through Hybrid mode]

- 1. After some arguments of both sides, Mr. Gupta, learned counsel appearing on behalf of respondent No.1 seeks time to take instructions from his client.
- 2. List on 21.03.2023.

TUSHAR RAO GEDELA, J

MARCH 20, 2023

ms